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SLP(C)No. 18970 OF 2003  
ITEM No.4

Court No. 2

SECTION IX  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.18970/2003

(From the judgement and order dated 28/08/2003 in SCA 8880/03  
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

N.H.L. MUNICIPAL MEDICAL COLLEGE

Petitioner (s)

VERSUS

STATE OF GUJARAT AND ORS.

Respondent (s)

(With prayer for interim relief)

( For Final Disposal )

With

SLP(C)No.18972/2003.

[With Appln(s). for intervention and with prayer for interim  
relief]

(For final disposal)

Date : 15/02/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Prashant Kumar,Adv.

For Respondent (s)Ms. Hemantika Wahi,Adv.

Mr. M.N. Shroff,Adv.

Mr. Ejaz Maqbool, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned for three weeks.

(Subhash Chander) (V.P. Tyagi)

Court Master Court Master